

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**NoF.40 (1)–HCT/Judl/Roster/2022/6988**

**22<sup>nd</sup> June, 2022**

**N O T I F I C A T I O N**

It is hereby notified that Hon'ble Mr. Justice T. Amarnath Goud will not be available for judicial work on **23.06.2022 (Thursday) & 24.06.2022 (Friday)**.

Accordingly the Division Bench-III comprising of Hon'ble Mr. Justice T. Amarnath Goud and Hon'ble Mr. Justice S.G. Chattopadhyay will not sit on **23.06.2022 (Thursday)**. However, a person desirous of obtaining urgent relief in respect of any matter scheduled to be taken up by the Division Bench-III on that day may mention the same before the Court of Hon'ble Chief Justice. In the event of such mention being allowed, a Division Bench may be constituted with the kind approval of Hon'ble Chief Justice for taking up the mentioned matter(s).

The Single Bench of Hon'ble Mr. Justice T. Amarnath Goud will not sit on **24.06.2022 (Friday)**. However, a person desirous of obtaining urgent order in respect of any matter scheduled to be taken up by the Single Bench of Hon'ble Mr. Justice T. Amarnath Goud may mention the same before the Court of Hon'ble the Chief Justice on that day i.e. 24.06.2022 (Friday).

By order,

**(V. Pandey)**  
Registrar (Judicial)

**NoF.40 (1)–HCT/Judl/Roster/2022/6989-7016**

**22<sup>nd</sup> June, 2022**

**Copy to: –**

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;

05. The Advocate General, Tripura, Agartala;
06. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The Secretary, High Court Bar Association, Agartala;
10. The Secretary, Tripura Bar Association, Agartala;
11. The Assistant Solicitor General of India, Govt. of India, Agartala;
12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst/the Computer Programmer(s), High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.

**Registrar (Judicial)**